

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252(ND)/2018

IN THE MATTER OF:

M/s F&I Legal Circle Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION 7

Under Section 252

Order delivered on 09.05.2019

Coram:

R.VARUN KUMAR,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Rahul Chitnis, Savinder Singh, Dhananjaya, Adv.

For the Corporate Debtor

:

ORDER

Under the directions of Hon'ble Members, the matter is adjourned to 24.05.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varind